

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.25 of 2013 and IA No. 41 of 2013

Dated: 30th May, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)

Gujarat State Petronet Ltd. Appellant (s)

Versus

Petroleum & Natural Gas Regulatory Board ... Respondent (s)

Counsel for the Appellant (s): Mr. M.G. Ramachandran, Adv.
Mr. Piyush Joshi, Adv.,
Ms. Sumiti Yadava, Adv.

Counsel for the Respondent(s): Mr. Saurav Aggrwal, Adv.,
Mr. Rakesh Dewan, Adv.

ORDER

As per the request of the learned counsel for both the parties, the matter is adjourned for hearing on 16th July, 2013.

Post the matter for final hearing on 16.07.2013.

(Nayan Mani Borah)
Technical Member (P&NG)

(Justice M. Karpaga Vinayagam)
Chairperson

pr/rt